NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 16/HDB/2016	
COMPANY PETITION/APPLICATION NO.	CP No. 16/2008	
NAME OF THE COMPANY	X Calibre Knives Pvt Ltd	
NAME OF THE PETITIONER(S)	B Venkateswara Rao & Others	
NAME OF THE RESPONDENT(S)	X Calibra Knives Pvt Ltd & (09) Others	
UNDER SECTION	397/398	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V.SIVAPRASAD	APYDEATE	9948352066	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V-Jenkategasalas (R8)	Advantag	9849623855	1.vedolpo

Heard Mr.K.V.Siva Prasad, learned counsel for the Petitioner and Mr.V.Venkateswara Rao, learned counsel for the Respondent No.8.

Post the case on 11.12.2017.

Member (Technical)

Member (Judicial)